15.36 ½ hrs.

(xiv) GOVERNMENT OF UNION TERRITORY OF

ANDAMAN AND NICOBAR ISLANDS BILL, * 2004

Title: Introduction of the Government of Union Territory of Andaman and Nicobar Islands Bill, 2004.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Assembly for the Union territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI BASU DEB ACHARIA: Sir, I introduce ** the Bill.